

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-05/2007/817 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nogen Senabaya Deori,
District & Sessions Judge,
Udalguri.

Dated Guwahati the ^{7th}6 February, 2025

Sub: **Station leave.**

Ref:- Your letter No. DJ(U) 641 dtd. 04.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with his official vehicle, at own cost, from the morning of 07.02.2025 till the morning of 10.02.2025**, as prayed for. The Chief Judicial Magistrate, Udalguri, and in his absence, the i/c Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2007/ 818 - 819 /A, dated 6.2.2025

Copy to:

1. The Chief Judicial Magistrate, Udalguri.
2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]